

1	2	3	4
		Paniyan	10134
		Toda	2002
		TOTAL	255600
11.	Tripura	Riang	188220
		TOTAL	188220
12.	Uttar Pradesh	Buksa	4710
		Raji	1295
		TOTAL	6005
13.	Uttarakhand	Buksa	54037
		Raji	690
		TOTAL	54727
14.	West Bengal	Birhor	2241
		TOTAL	2241
15.	Andaman and Nicobar Islands	Jarawas	380
		Onges	101
		Santenelese	15
		Shompens	229
		TOTAL	725
	GRAND TOTAL		1702545

Registrar General of India (RGI).

Funds for tribal welfare in Karnataka

1552. DR. L. HANUMANTHAIAH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of amount allocated to Karnataka for tribal welfare during the last three years and the current year;

(b) whether Government aims to develop tribal areas across the country and if so, the details thereof; and

(c) the number and details of tribal areas that were developed?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) The interventions under the schemes/programmes of the Ministry are demand driven and funds are provided to State Governments/UT Administrations based upon proposals received from the State Governments/UT Administrations and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry. Funds are allocated by the Ministry scheme-wise, and not State-wise. The details of amount allocated for tribal welfare under the schemes/programmes of the Ministry of Tribal Affairs alongwith amount released to Karnataka during the last three years and the current year is given in Statement-I and II respectively (*See* below).

(b) and (c) Government has adopted a multi-pronged strategy for overall development of tribal people living across the country including Karnataka, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The schemes/programmes being implemented by the Ministry of Tribal Affairs is given below:—

Sl. No.	Names of Schemes/Programmes
1	Pre-Matric Scholarship Scheme for ST students
2	Post-Matric Scholarship Scheme for ST students
3	National Overseas Scholarship for ST students for studying abroad.
4	National Fellowship and Scholarship for Higher Education of ST students
	(a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students).
	(b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
5	Grants-in-Aid to Voluntary Organisations Working for welfare of STs
6	Strengthening Education among ST Girls in Low Literacy Districts
7	Development of Particularly Vulnerable Tribal Groups (PVTGs)
8	Grants under Article 275 (1) of the Constitution of India
9	Special Central Assistance (SCA) to Tribal Sub-Scheme (TSS)
10	Grants-in-Aid to Tribal Research Institutes
11	Institutional Support for Development and Marketing of Tribal Products/Produce

Sl. No.	Names of Schemes/Programmes
12	Support to National/State Scheduled Tribe Finance and Development Corporations
13	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP
14	Research Information and Mass Education, Tribal Festival and Others

During 2018-19, Ministry of Tribal Affairs had introduced a separate Scheme of Eklavya Model Residential School (EMRS) with the objective to provide quality middle and high school level education to Scheduled Tribes (STs) students in remote areas. Earlier, it was a component of Grants under Article 275(1) of the Constitution of India. As per approval of the Government, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts *i.e.* blocks/taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, EMRS have been sanctioned in 102 sub-districts at the inception of the scheme and in remaining sub-districts shall have an EMRS by the year 2022.

Government of India also introduced during Fifth Five Year Plan, institutional and administrative measures such as Integrated Tribal Development Agency (ITDA)/Integrated Tribal Development Project (ITDP) for effective implementation and delivery of services in tribal concentration areas. During Sixth Five Year Plan Period, Modified Area Development Approach (MADA) was adopted to cover smaller areas with total population of 10,000 and Scheduled Tribes (ST) concentration of 50% or more. During Seventh Five Year Plan onward, Cluster were indentified to cover smaller areas of tribal concentration with minimum total population of about 5,000 and Scheduled Tribes (ST) concentration of 50% or more. Government of India has declared 193 ITDPs/ITDAs in 18 States and 2 Union Territories, namely Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, West Bengal, Andaman and Nicobar Islands and Daman and Diu besides 259 MADA Pockets in 11 States and 82 Clusters in 8 States.

The schemes/prgogrammes of the Ministry are implemented across the country including Karnataka. Welfare/Development of tribals through such schemes is a continuous and an ongoing process.

Statement-I

Scheme-wise details of Budget Estimate/Revised Estimate/Expenditure under the scheme/programmes of the Ministry of Tribal Affairs during the last three years and the current year.

Sl. No.	Name of Scheme	(₹ in crore)										
		2016-17					2017-18					BE Exp. As on 30.06.19
		BE	RE	EXP	BE	RE	EXP	BE	RE	EXP.	BE	
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Special Central Assistance to Tribal Sub Scheme (SCA to TSS)	1250.00	1200.00	1195.03	1350.00	1350.00	1350.01	1350.00	1350.00	1349.81	1350.00	264.24
2.	Grants under Article 275 (1) of the Constitution	1400.00	1260.00	1265.86	1500.01	1500.00	1510.70	1800.01	1820.00	1819.82	2294.56	392.35
	Eklavya Model Residential School	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.31	0.00
3.	Support to NSTFDC	70.00	60.00	60.00	60.00	55.00	55.00	65.00	65.00	65.00	80.00	0.00
4.	Van Bandhu Kalyan Yojana	1.00	1.00	1.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00
5.	Grant-in-Aid to Voluntary Organizations working for the Scheduled Tribes	120.00	120.00	120.00	120.00	120.00	119.94	130.00	120.00	114.00	110.00	0.00

1	2	3	4	5	6	7	8	9	10	11	12	13
6.	Strengthening of Educational among ST Girls	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Development of Particularly Vulnerable Tribal Group (PVTG)	200.00	340.00	340.21	270.00	240.00	239.49	260.00	250.00	250.00	250.00	28.60
8.	Institutional Support for Development and Marketing of Tribal Products-TRIFED	49.00	49.00	49.00	49.00	44.95	44.95	54.15	72.50	72.50	83.00	0.00
9.	Support to Tribal Research Institutes (TRIs)	21.00	17.00	15.11	80.00	80.00	79.00	100.00	100.00	99.99	100.00	28.43
10.	Minimum Support Price for Minor Forest Produce (MSP for MFP)	158.00	3.00	2.00	100.00	25.00	8.59	130.00	97.47	96.85	130.00	0.00
11.	National Fellowship and Scholarship for Higher Education of ST students	50.00	80.00	79.98	120.00	100.00	99.72	100.00	100.00	99.98	100.00	6.38
12.	Scholarship to the ST Students for Studies Abroad	1.00	0.39	0.39	1.00	1.00	1.00	2.00	2.00	2.00	2.00	0.59

13.	Pre-Matric Scholarship	0.00	0.00	0.00	265.00	318.00	294.08	350.00	310.00	311.50	340.00	108.25
14.	Post-Matric Scholarship	0.00	0.00	0.00	1347.07	1436.00	1463.91	1586.00	1643.03	1647.56	1613.50	465.39
15.	Boys & Girls Hostels	0.00	0.00	0.00	10.00	7.00	7.00	0.00	0.00	0.00	0.00	0.00
16.	Ashram Schools	0.00	0.00	0.00	10.00	7.00	7.00	0.00	0.00	0.00	0.00	0.00
17.	Vocational Training Centres (NGOs)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18.	Vocational Training Centres (States)	0.00	0.00	0.00	3.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19.	Umbrella Programme for Development of Scheduled Tribes: Tribal Education	1454.22	1659.84	1659.31	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20.	Tribal Festivals, Research Information and Mass Education	17.39	6.39	4.69	12.04	6.35	4.01	25.00	25.00	23.35	25.00	0.00
TOTAL		4791.61	4796.62	4792.58	5297.13	5290.30	5284.40	5952.17	5955.00	5952.36	6478.38	1294.23

Statement-II

Scheme-wise details of funds released to State of Karnataka under the scheme/programmes of the Ministry of Tribal Affairs during the last three years and the current year

Sl. No.	Name of Scheme/Programme	Funds Released (₹ in lakh)			
		2016-17	2017-18	2018-19	2019-20 (As on 30.06.19)
1.	Pre-Matric Scholarship for ST students	0.00	1364.59	1256.31	Nil
2.	Post Matric Scholarship for ST Students	8450.00	8873.31	7341.33	Nil
3.	Support to Tribal Research Institute	117.00	130.00	106.00	91.50
4.	Grants under Article 275(1) of the Constitution (including EMRS)	4664.00	5881.74	5220.61	1691.00
5.	Development of Particularly Vulnerable Tribal Groups	136.00	467.00	460.00	Nil
6.	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP	Nil	Nil	125.00	Nil
7.	Grants-in-Aid to Voluntary Organisations working for the Welfare of STs.	389.10	244.94	467.72	Nil
8.	Vocational Training Centre in Tribal Areas (NGOs)	Nil	59.60	17.04	Nil
9.	Special Central Assistance to Tribal Sub Scheme	5100.00	5955.37	5347.7600	5274.00 (Approved)

Encroachment on tribal land

1553. SHRI BINOY VISWAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware of tribal land being encroached by various interest groups all over the country;